

**POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF
ACME RESOURCES LIMITED ("ARL" OR THE "TARGET COMPANY")
(Registered Office: 1, Crooked Lane, Room No. 107, 1st Floor, Kolkata- 700 069)**

Open Offer for acquisition of 66,93,440 (Sixty Six Lacs Ninety Three Thousand Four Hundred and Forty Only) fully paid-up equity shares of Rs.10/- each of ARL by Mr. Kuldeep Saluja and M/s. Narayani Dealers Private Limited (**hereinafter collectively referred to as the "Acquirers"**).

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers, in connection with the Offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers has appeared in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Kalantar (Bengali Daily) on 10.04.2012.

1. Name of the Target Company : **Acme Resources Limited**
2. Name of the Acquirers and Persons Acting in Concert (PAGs) : **Mr. Kuldeep Saluja & M/s. Narayani Dealers Private Limited ("NDPL")**
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Maheshwari Datamatics Private Limited**
5. Offer details.
 - a) Date of Opening of the Offer : Friday, November 09, 2012
 - b) Date of Closing of the Offer : Monday, November 26, 2012
6. Date of Payment of Consideration : Wednesday, December 05, 2012
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 10.50/- per equity share		Rs.10.50/- per equity share	
7.2.	Aggregate number of shares tendered	66,93,440		2,93,233	
7.3.	Aggregate number of shares accepted	66,93,440		2,93,233	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 7,02,81,120/-		Rs. 30,78,946.50/-	
7.5.	Shareholding of the Acquirers and PAGs before Share Purchase Agreement (SPA) and Share Purchase-cum-Subscription Agreement (SPSA) /Public Announcement (No. & %)	1,14,05,511 (44.30%)		1,14,05,511 (44.30%)	
7.6.	Shares Acquired indirectly by way of SPA/ SPSA ● Number ● % of Fully Diluted Equity Share Capital	71,58,300 (27.81%)		71,58,300 (27.81%)	
7.7.	Shares Acquired by way of Open Offer ● Number ● % of Fully Diluted Equity Share Capital	66,93,440 (26.00%)		2,93,233 (1.14%)	
7.8.	Shares acquired after Detailed Public Statement ● Number of shares acquired ● Price of the shares acquired ● % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirers ● Number ● % of Fully Diluted Equity Share Capital	2,52,57,251 (98.11%)		1,88,57,044 (73.25%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders ● Number ● % of Fully Diluted Equity Share Capital	Pre Offer 71,79,289 (27.89%)	Post Offer* 4,86,749 (1.89%)	Pre Offer 71,79,289 (27.89%)	Post Offer* 68,86,956 (26.75%)

* includes 900 fully paid-up equity shares representing 0.00% of the equity and voting share capital of ARL of the remaining shareholder forming part of the erstwhile Promoter Group of the Target Company.

8. The Acquirers and their Board of Directors accept full responsibility jointly and severally for the information contained in this Post Offer Advertisement and also for the fulfilment of their obligations as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, The Calcutta Stock Exchange Limited and The Delhi Stock Exchange Limited and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 30.10.2012.

Issued by Manager to the Offer on behalf of the Acquirers:

	Manager to the Offer: VC CORPORATE ADVISORS PRIVATE LIMITED SEBI Registration No. INM000011096 (Contact Person: Ms. Urvi Belani) 31, Ganesh Chandra Avenue, 2 nd Floor, Suite No –2C, Kolkata – 700 013 Tel : (033) 2225-3940 Fax : (033) 2225-3941 E-mail: mail@vccorporate.com
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Place : Kolkata

Date: 07.12.2012